

Copy to:

1. The Chairman, Railway Board, Rail Bhavan, New Delhi.
2. The General Manager, South Central Railway, Railnilayam, Secunderabad.
3. The Chief Personnel Officer, South Central Railway, Railnilayam, Secunderabad.
4. One copy to Mr.S.Ramakrishna Rao, Advocate,CAT,Hyderabad.
5. One copy to Mr.V.Dhimanna, Addl.CGSC,CAT,Hyderabad.
6. One copy to Mr.D.R.(A), CAT,Hyderabad.
7. One copy for duplicate.

YLKR

16/7/97

Typing

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR: M
(J)

DATED: 24/6/82

ORDER/JUDGEMENT

M.A./R.A/C.A.NO.

in

B.A.NO. 1102/84

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions,

Dismissed.

Dismissed as withdrawn.

Dismissed for default

Ordered/Rejected.

No order as to costs.

YLR

II Court.

